

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

ALLAHABAD.

Allahabad this the 11th day of April 2001.

Original Application no..373 of 2001.

Hon'ble Mr. SKI Naqvi, Member-J
Hon'ble Maj Gen KK Srivastava, Member-A.

Raj Kumar Gautam, S/o Late Shiv Ram,
R/o Vill Marusara, PO Ftehpur, Distt. Mau (UP),
Presently working as Senior Section Officer (Accounts)
under workshops Accounts Officer, NE Rly.,
GORAKHPUR.

... Applicant

C/A Sri S. Pandey

Versus

1. The Union of India through General Manager,
NE Rly.,
GORAKHPUR.
2. The FA & CAO, NE Rly.,
GORAKHPUR.
3. The Deputy Chief Accounts Officer, Stores and
Workshop, NE Rly.,
GORAKHPUR.
4. Sri P.K. Srivastava, Enquiry Officer, Enquiry
Branch, General Manager (Vig.), NE Rly.,
GORAKHPUR.
5. The Senior Accounts Officer, Workshop,
NE Rly.,
GORAKHPUR.

... Respondents

C/Rs Sri KP Singh

S (L)

...2/-

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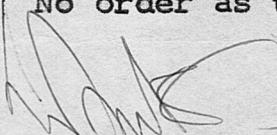
O R D E R (Oral)

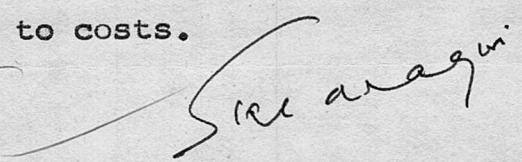
Hon'ble Mr. SKI Naqvi, Member-J.

The applicant has come up seeking relief to the effect that the DAR proceedings against him be stayed and the disciplinary authority be directed to change the Inquiry Officer and appoint any competent officer except Sri P.K. Srivastava. He has also sought for relief in respect of charge memo and other interlocutory orders on technical grounds that the same have either not been signed by any authority or if signed, then not by competent authority.

2. The matter is at the stage ~~where~~ ^{where only} the inquiry officer has been appointed and the inquiry is at its initial stage. We are not inclined to interfere at this stage. However, it is provided that the applicant may move the competent authority in the department for redressal of his grievance as he has prayed for through this OA.

3. The OA is decided with the above observation at admission stage. No order as to costs.


Member-A


Member-J

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